

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1268  
ANSWERED ON:23.07.2002  
BHOPAL GAS TRAGEDY  
A.K. PREMAJAM;SUNIL KHAN

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether it is true that a non-bailable warrant was issued under sections 304(ii), 324, 326, 429 read with Sec. 35 of the IPC pending against the Ex-Chairman of Union Carbide Ltd. Warren Anderson, in relation to the `Bhopal Gas Tragedy`;
- (b) whether it is also true that the warrant had not been served to Mr. Anderson;
- (c) if so, the reasons therefor;
- (d) whether the CBI had applied for issuance of fresh arrest warrant against Mr. Anderson under Sec. 304A, 336, 337, 338 of the IPC read with Sec. 35 of IPC;
- (e) whether the CBI stand in changing the sections will dilute the case; and
- (f) if so, the response of the Government thereto?

**Answer**

MINISTER OF CHEMICALS AND FERTILIZERS (SHRI S.S.DHINDSA)

(a) to (f): The information is being collected and will be laid on the Table of the House.

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